

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 114
(IB)-566(PB)/2020

IN THE MATTER OF:

Lakhan Singh

Vs

M/s Alaknanda Buildtect Private Limited

...

...

Applicant/Petitioner

Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 23.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Akash Srivastava, Mr. Aishwarya, Advs.
For the Respondent : Mr. Manoj Kumar Garg, Advocate

ORDER

The corporate debtor side is present. The Petitioner side is directed to argue the case on the next date of hearing.

List it on **15.02.2021**.

Sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)